

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 23rd July, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 243/2015	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. for the Applicant
2.	Original Application No. 282/2015 (M.A. No. 713/2015 & M.A. No. 714/2015)	Sanser Pal Singh Vs. North Delhi Municipal Corporation & Anr.	Mr. Yogesh Swroop, Adv. for Applicant
AFTER NOTICE			
3.	Original Application No. 253/2015	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr. V. Senthil Kumar & Mr. Adesh Kumar, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No.135/2015	Narinder Kr. Shukla & Ors. Vs Sh. Jagdish Saphiya & Ors.	M r. Amita Babbar, Mr. Rahul Sharma, Mr. Shish Bagar, Mr. Jitin, Advs. for Applicant M r. Suryanarayna Singh, Ad.AG, State of H.P. for R-4 to 7
FOR HEARING			
5.	M.A. No. 684/2015 & M.A. No. 735/2015 in O.A. No. 158/2013	Amit Kumar Vs. Union of India	Mr. Devashish Bharuka, Adv. for Applicant Mr. Saurabh Munjal, Adv. for Applicant in Misc. Application No. 735/2015 Mr. Vivek Chib, Adv. for R-1 Ms. Savitri Pandey,
6.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Advs. for the Appellant. Mr. Vivek Chib, Adv., Mr. Asif Ahmed, Adv. For R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs. for R-3. Mr. Sumeer Sodhi, Adv. for R-4. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. FOR MoEF.
7.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----
8.	Original Application No. 56(THC)/2013 (M.A. No. 695/2015)	Satish Kumar Vs Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Bharat Arora, Adv. for Applicant in Misc. Application No. 695/2015 Mr. Vivek Chib, Adv. for R – 1

			<p>Mr. D. Rajeshwar Rao, Adv. for R-3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB</p>
9.	Original Application No. 57(THC)/2013	Mahavir Singh Vs Union of India & Ors.	<p>Mr. Saket Sikri, Adv. for Applicant</p> <p>Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R-3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB</p>
10.	Original Application No. 494/2014 (M.A No. 821/2014, M.A.No.403/2015 & M.A. No. 707/2015)	Vijender Singh Vs. MoEF & Ors.	<p>Mr. Parag Tripathi, Sr. Adv. along with Mr. Manik Sood, Adv., Mr. Rajesh Sinha, Adv. & Mr. Gautam Talukdar, Adv. for Applicant.</p> <p>Mr. Vikas Malhotra, Adv. for R – 1 Mr. B.V. Niren, Adv. and Mr. V.V. Vardhan, CGWA for R – 2. Mr. Rahul Khurana, Adv. for Mr. Anil Grover, Adv. AAG of Haryan for R-3 to 6 & 8. Mr. Pinaki Misra, Sr. Adv. for R –7. Mr. Abhishekh Mishra, Adv. & Zorawar Singh, Adv. For R-7. Mr. Vijay Nair, Adv. For R-9. Mr. Pradeep Dhingra, Adv. For R-11. Mr. Rohit Sharma, Adv, for R-12. Mr. H.C. Sukhija, Adv. For R-13 Mr. Ankur Bansal, Adv. For R-14. Mr. Keshy John, Adv. For R-15. Mr. Dinesh Kumar Dakora, Adv. R-16. Mr. Nandon S.Rawat, Adv. For R-17. Mr. M.K. Singh, Adv. For R-18.</p>

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